

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT:

THE HONOURABLE MR.JUSTICE C.S. DIAS

FRIDAY, THE 24TH DAY OF APRIL 2020/4TH VAISAKHA, 1942

Bail Application TMP No. 96 of 2020

(Crime No.273/2020 of Thrissur Town East Police Station, Thrissur District)

Petitioner/ Accused

Devi, aged 32, W/o Ayyappan, Door No.12,

Parappetty Village, Dindigul, Tamilnadu

By Adv.Saijo Hassan

Respondent/State:-

1. State of Kerala, represented by the Public Prosecutor,
High Court of Kerala, Ernakulam-31.

2. The Sub Inspector of Police, Thrissur Town East Police Station,
Thrissur District

By Public Prosecutor Sri.C.N.Prabhakaran

THIS B.A. HAVING BEEN FINALLY HEARD ON 24.04.2020, THE COURT
ON THE SAME DAY PASSED THE FOLLOWING:

C.S.DIAS, J.

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BA TMP No.96 of 2020

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Dated this the 24th day of April, 2020.

ORDER

Heard the learned counsel for the petitioner and
the learned Public Prosecutor.

Post for further consideration on 5.5.2020.

**C.S.DIAS
JUDGE**

sks/24.4.2020